

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 859/2013

JAFFAR ULLAH &amp; ANR.

Petitioner(s)

VERSUS

U.O.I &amp; ORS.

Respondent(s)

(IA No. 69132/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 123931/2018 - CLARIFICATION/DIRECTION  
IA No. 69134/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 2/2016 - EXEMPTION FROM FILING O.T.  
IA No. 118501/2018 - INTERVENTION/IMPLEADMENT  
IA No. 1/2015 - PERMISSION TO FILE ANNEXURES)

WITH

W.P. (C) No. 793/2017 (X)

(IA No. 60248/2018 - APPLICATION FOR IMPLEADMENT  
IA No. 44982/2021 - APPLICATION FOR PERMISSION  
IA No. 44249/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 14970/2018 - CLARIFICATION/DIRECTION  
IA No. 120367/2018 - CLARIFICATION/DIRECTION  
IA No. 44984/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 97090/2017 - INTERVENTION APPLICATION  
IA No. 87282/2017 - INTERVENTION APPLICATION  
IA No. 132156/2017 - INTERVENTION APPLICATION  
IA No. 130783/2017 - INTERVENTION APPLICATION  
IA No. 112813/2019 - INTERVENTION APPLICATION  
IA No. 107402/2017 - INTERVENTION APPLICATION  
IA No. 90627/2017 - INTERVENTION APPLICATION  
IA No. 46251/2021 - INTERVENTION/IMPLEADMENT  
IA No. 89024/2017 - INTERVENTION/IMPLEADMENT  
IA No. 88305/2017 - INTERVENTION/IMPLEADMENT  
IA No. 94489/2017 - INTERVENTION/IMPLEADMENT  
IA No. 44245/2021 - INTERVENTION/IMPLEADMENT  
IA No. 93270/2017 - INTERVENTION/IMPLEADMENT  
IA No. 93032/2017 - INTERVENTION/IMPLEADMENT  
IA No. 107396/2017 - INTERVENTION/IMPLEADMENT  
IA No. 120322/2018 - INTERVENTION/IMPLEADMENT  
IA No. 89100/2017 - INTERVENTION/IMPLEADMENT  
IA No. 60250/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 97091/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 100563/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES)

W.P. (C) No. 442/2018 (PIL-W)

FOR ADMISSION and IA No.66802/2018-CLARIFICATION/DIRECTION

W.P.(C) No. 262/2018 (PIL-W)  
FOR ADMISSION and IA No.33189/2018-GRANT OF INTERIM RELIEF and IA  
No.33187/2018-EXEMPTION FROM FILING O.T. and IA No.33186/2018-  
CONDONATION OF DELAY IN REFILEING

Diary No(s) . 32692/2017 (PIL-W)

W.P.(C) No. 1111/2017 (PIL-W)  
FOR ADMISSION and IA No.119942/2017-PERMISSION TO APPEAR AND ARGUE  
IN PERSON and IA No.119939/2017-PERMISSION TO FILE APPLICATION FOR  
DIRECTION

W.P.(C) No. 924/2017 (PIL-W)  
(IA No. 140823/2021 - APPLICATION FOR WITHDRAWAL OF COUNTER  
AFFIDAVIT  
IA No. 144494/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 164380/2021 - EXEMPTION FROM FILING O.T.  
IA No. 104654/2017 - INTERVENTION/IMPLEADMENT  
IA No. 104649/2017 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 955/2017 (PIL-W)  
(FOR ADMISSION and IA No.101081/2017-CLARIFICATION/DIRECTION)

W.P.(C) No. 919/2017 (PIL-W)  
(FOR ADMISSION and IA No.97138/2017-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 916/2017 (PIL-W)

W.P.(C) No. 886/2017 (PIL-W)

W.P.(C) No. 870/2017 (PIL-W)

Date : 21-03-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Ms. Sujeeta Srivastava, AOR

Mr. Colin Gonsalves, Sr. Adv.  
Mr. Deepak Kumar Singh, Adv.  
Mr. Manik Gupta, Adv.  
Mr. Satya Mitra, AOR

Mr. Prashant Bhushan, AOR  
Ms. Cheryl D'Souza, Adv.

Mr. Bijan Kumar Ghosh, AOR  
Petitioner-in-person

Ms. Anand Grover, Sr. Adv.

Ms. Tripti Tandan, Adv.  
Mr. Purushottam Sharma Tripathi, AOR  
Ms. Vani Vyas, Adv.  
Mr. Prakhar Singh, Adv.

Ms. Resmitha R. Chandran, AOR  
Mr. P V Surendranath, Sr. Adv.  
Mr. Sawan Kumar Shukla, Adv.  
Ms. Lekha Sudhakaran, Adv.

Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv.  
Mr. Rohit Bansal, Adv.

Mrs. Sudha Gupta, AOR

Mr. P V Dinesh, Sr. Adv.  
Ms. Anna Oommen, Adv.  
Mr. P. S. Sudheer, AOR  
Mr. Rishi Maheshwari, Adv.  
Ms. Anne Mathew, Adv.  
Mr. Bharat Sood, Adv.  
Mr. Jai Govind M J, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Ashwini Kumar Upadhyay, Adv.  
Mr. Ashwani Kumar Dubey, AOR

Ms. Jyoti Mendiratta, AOR

Mr. Rohit Pandey, Adv.  
Mr. Adhyayan Gupta, Adv.  
M. Anand, Adv.  
Ms. Astha Shrivastava, Adv.

Mr. Manoj Kumar Tiwari, petitioner-in-person

For Respondent(s) : Mr. Lakshmi Raman Singh, AOR

Mr. Pranav Sachdeva, AOR  
Mr. Jatin Bhardwaj, Adv.  
Mr. Abhay Nair, Adv.  
Mr. P Rohit Ram, Adv.

Mr. Somiran Sharma, AOR

Mr. Suvidutt M.s., AOR  
Ms. Deepika Singh, Adv.  
Ms. Disha Puri, Adv.  
Ms. Somlagna Biswas, Adv.  
Mr. Shikhar Sharma, Adv.

Mr. Rishesh Sikarwar, Adv.

Mr. Tushar Mehta, Solicitor General

Mr. Kanu Agrawal, Adv.

Ms. Shraddha Deshmukh, Adv.

Mr. Rajat Nair, Adv.

Mr. Shuvodeep Roy, Adv.

Ms. Sansriti Pathak, Adv.

Mr. Udit Dedhiya, Adv.

Ms. Prerna Dhal, Adv.

Mr. Sudarshan Lamba, AOR, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Tushar Mehta, Solicitor General

Mr. Rajat Nair, Adv.

Mr. Kanu Agrawal, Adv.

Ms. Shraddha Deshmukh, Adv.

Mr. Arijit Prasad, Adv.

Mr. Shuvodeep Roy, Adv.

Ms. Sansriti Pathak, Adv.

Mr. Udit Dedhiya, Adv.

Ms. Prerna Dhal, Adv.

Mr. Arvind Kumar Sharma, AOR

Ms. Sushma Suri, AOR

Mr. Ketan Paul, AOR

Mr. Sanjay Kumar Visen, AOR

Mr. Avdhesh Kumar Singh, A.A.G.

Mr. Chandan Kumar Jha, Adv.

Mr. M A Chaudhary, Adv.

Mrs. Prerna Dhall, Adv.

Ms. Akanksha Singh, Adv.

Mr. Ambuj Swaroop, Adv.

Mr. Shivam Ganeshia, Adv.

Mr. Prashant Singh, AOR

Ms. Ruchira Gupta, Adv.

Mr. Shishir Deshpande, AOR

Mr. Samir Ali Khan, AOR

Mr. Jayant Mohan, AOR

Ms. Meenakshi Chatterjee, Adv.

Ms. Adya Shree Dutta, Adv.

Mr. V. N. Raghupathy, AOR

Mr. Raghavendra M. Kulkarni, Adv.

Ms. Mythili S, Adv.

Mr. G. Prakash, AOR

Mr. Aditya Vaibhav Singh Ga, Adv.  
Mr. Sarad Kumar Singhania, AOR

Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Anupama Ngangom, Adv.  
Ms. Rajkumari Divyasana, Adv.

Mr. Avijit Mani Tripathi, AOR  
Mr. Shaurya Sahay, Adv.  
Mr. T.k. Nayak, Adv.  
Ms. Marbiang Khongwir, Adv.

Ms. K. Enatoli Sema, AOR  
Mr. Amit Kumar Singh, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Prang Newmai, Adv.

Ms. Sharmila Upadhyay, AOR  
Mr. Sarvjit Pratap Singh, Adv.

Ms. Baani Khanna, AOR  
Mr. Robin Singh, Adv.  
Mr. Rohit Kumar, Adv.  
Mr. Kapil Balwani, Adv.  
Ms. Tejal Nagauri, Adv.

Mr. Sandeep Kumar Jha, AOR  
Mr. Shiv Mangal Sharma, A.A.G.  
Ms. Nidhi Jaswal, Adv.

Mr. Sameer Abhyankar, AOR  
Mr. Rahul Kumar, Adv.  
Mr. Aryan Srivastava, Adv.  
Ms. Ripul Swati Kumari, Adv.  
Mr. Krishna Rastogi, Adv.  
Ms. Yashika Sharma, Adv.

Ms. Ruchira Goel, AOR

Mr. Abhishek Atrey, AOR  
Dr. Abhishek Atrey, Adv.  
Ms. Ishita Bist, Adv.  
Ms. Ambika Atrey, Adv.  
Ms. Jyoti Verma, Adv.  
Mr. Navneet Gupta, Adv.

Ms. G. Indira, AOR

Mr. Amrish Kumar, AOR  
Mr. Varun Chugh, Adv.  
Mr. Bhuvan Kapoor, Adv.

Mr. S.n. Terdal-aor, Adv.

Mr. Subhasish Bhowmick, AOR

Mr. Rahul Kushwaha, Adv.

Mr. Shubhankar, Adv.

Mr. M.k Rathor, Adv.

Mr. Ashutosh Singh, Adv.

Mr. Rakesh Kumar Tiwari, Adv.

Ms. Resmitha R. Chandran, AOR

Mr. P V Surendranath, Sr. Adv.

Mr. Sawan Kumar Shukla, Adv.

Ms. Lekha Sudhakaran, Adv.

Mr. Shuvodeep Roy, AOR

Mr. Saurabh Tripathi, Adv.

Mr. Deepayan Dutta, Adv.

Mr. Parth Awasthi, Adv.

Mr. Pashupathi Nath Razdan, AOR

Mr. Rajeev Kumar Panday, Adv.

Mr. Rajeev Maheshwaranand Roy, AOR

Mr. P. Srinivasan, Adv.

Ms. Anjana Chandrashekar, AOR

Mr. Pradeep Rai, Sr. Adv.

Mr. Manoj K. Mishra, AOR

Mrs. Rajshree Rai, Adv.

Mr. Vinay Rai, Adv.

Mr. Umesh Dubey, Adv.

Ms. Madhulika, Adv.

Ms. Vuzmal Nehru, Adv.

Mr. Anand Kumar Rai, Adv.

Applicant-in-person, AOR

Mr. Abhishek, AOR

Mr. Divyanshu Kumar Srivastava, AOR

Mr. Yash Jain, Adv.

Mr. Zawed Raza, Adv.

Mr. Akhileshwar Jha, Adv.

Mr. Sandeep Singh Dingra, Adv.

Mr. Supriy, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. The petitioners in all the cases shall be at liberty to file

additional affidavits and documents that may be required for proper and effective adjudication of these matters. The Registry is directed to tag with the paperbooks all the documents and affidavits which have already been filed by the parties, and also complete the pagination.

2. We are informed that beside the 12 cases listed today, there are other matters i.e., [W.P.(C) No. 495/2024, W.P.(C) No. 1060/2023, W.P.(C) No. 660/2021, W.P.(C) No. 1045/2018, W.P.(C) No. 85/2021 and Misc. Application No. 221/2025 in W.P.(C) No. 274/2009] broadly pertaining to the same or similar issues. The Registry is directed to tag all the matters and list them on 08.05.2025.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR